

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

115. Contempt Petition/17/2023

I.A. 4703/2023

IN

C.P.(IB)-1667(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.04.2024**

NAME OF THE PARTIES: Andhra Bank

V/s.

Provogue (India) Ltd

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Adv. Priyanka Pandey i/b Chandhiok & Mahajan for the Liquidator, Adv.  
Niyati Mankad a/w Rahul Hakani, for the Petitioner are present.

1. At the request of the parties, list on **06.06.2024**.

Sd/-

CHARANJEET SINGH GULATI

Member (Technical)

/RKS/

Sd/-

LAKSHMI GURUNG

Member (Judicial)